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**F. No. 13-22/ CESTAT/CPIO-ND/VPP/2018**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**CPIO ID No. 13-22/2018**

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. DOREV/R/2018/80302/02 dated 06.04.2018, and our ID No. 13-22/2018, the information received from **DR (Admin)** containing 01 page is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 2- (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

**Note:**

RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

  
CPIO  
CESTAT, New Delhi  
Date: 19.04.2018

To

Smt. Hemlata Bhadke,  
Type-C 7/5, 3&4 TAPP,  
Anuvikas Township, NPCIL Tarapur,  
Palghar, Maharashtra (Pin-401504)

Copy to: For information

Sh. S. Bhowmick,  
U.S. to the Govt. of India,  
Ad.1C(CESTAT)  
Ministry of Finance, Dept. of Revenue,  
North Block, New Delhi-110001



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F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II  
Customs Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi - 66

Dated : 16.04.2018

I.D. No. 13-22/2018

Sir,

Sub : Information sought under Right to Information Act, 2005

With reference to the RTI application filed by Smt. Hemlata Bhadke, transferred from the Ministry in CPIO I.D. No. 13-22/2018, the information sought by the applicant as per application as on date, is as under:

Total post	SC/ST		OBC	
	Due	Given	Due	Given
407	68	59	92	51

Yours faithfully,

*Bineesh Kumar K.S.*

(Bineesh Kumar K.S.)  
Deputy Registrar (Admn.)

To

✓ CPIO/A.R. , C.E.S.T.A.T., N.Delhi.

Ret 17/4/18

⑧

**F. No. 13-22/ CESTAT/CPIO-ND/VPP/2018**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**CPIO ID No. 13-22/2018**

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. Hemlata Bhadke (No.DOREV/R/2018/80302/02 dated 06.04.2018) received by transfer from U.S. Ad.1C, in this office, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **13-22/2018** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 20.04.2018 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

**Note:-**

**1. If the information is not available with your section or you, if possible, please reply from where it may be retrieved, without delay within 05 days.**

**2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**


**3. To provide the requisite information, if available and permissible, directly to the applicant, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.**

Encl: As above.

  
CPIO

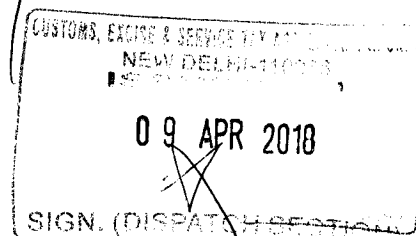
CESTAT New Delhi  
Date: 09.04.2018

For Compliance to:

 9/4/18  
**1. DR (Admin.)**

Copy to: (For Information)

1. Smt. Hemlata Bhadke,  
Type-C 7/5,3&4 TAPP,  
Anuvikas Township, NPCIL Tarapur,  
Palghar,Maharashtra(Pin-401504)
2. Sh. S. Bhowmick,  
U.S. to the Govt. of India,  
Ad.1C (CESTAT)  
Ministry of Finance, Dept. of Revenue,  
North Block, New Delhi-110001



I.D.

13-22/2018 (CESTAT)

(A)

RTI MATTER

F. No. R20011/58/2018-Ad.1C(CESTAT)

Government of India  
Ministry of Finance  
Department of Revenue

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New Delhi, 02<sup>nd</sup> April, 2018

To

The CPIO,  
CESTAT, West Block No.2,  
R.K. Puram, New Delhi - 66.

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act - reg.

Sir,

I am to refer to RTI applications dated 13.03.2018 and 19.03.2018 from Sh. Hemlata Bhadke, Maharashtra received in this office on 23.03.2018. The same are transferred under section 6(3) of the RTI Act for providing the requisite information directly to the applicant in terms of the provisions of the RTI Act-2005, under intimation to this office.

Encl: - As above

Yours faithfully,

(S Bhowmick)

Under Secretary to the Government of India/CPIO

Tele: 2309 5359

Recd  
06/04/18

DRC(A)

## RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

6

Registration Number (पंजीकरण संख्या) :	DOREV/R/2018/80302/2	Date of Receipt (प्राप्ति की तारीख) :	13/03/2018
Transferred From (से स्थानांतरित) :	Department of Revenue on 14/03/2018 With Reference Number : DOREV/R/2018/80302		
Remarks (टिप्पणी) :	RTI Application is marked to concerned CPIOs of DOPT and also transferred to President Sectt., VP Sectt., PMO, Cab Sec., D/o Higher Education, D/o Defence, D/o Expenditure, D/o Revenue, MHA, M/o Labour, D/o Chemicals, MoSJE, D/o Justice (For HC and SC judges), D/o Space u/s 6(3) of the RTI Act. Information in respect of chief secretary may be obtained from concerned state govt.		
Type of Receipt (रसीद का प्रकार) :	Electronically Transferred from Other Public Authority	Language of Request (अनुरोध की भाषा) :	English
Name (नाम) :	HEMLATA BHADKE	Gender (लिंग) :	Female
Address (पता) :	TYPE- C 7/5 , 3&4, TAPP, ANUVIKAS TOWNSHIP, , NPCIL TARAPUR, DIST- PALGHAR, Pin:401504		
State (राज्य) :	Maharashtra	Country (देश) :	India
Phone Number (फोन नंबर) :	Details not provided	Mobile Number (मोबाईल नंबर) :	+91-9631081459
Email-ID (ईमेल-आईडी) :	shishirbhadke@gmail.com		
Status (स्थिति) (Rural/Urban) :	Rural	Education Status :	Graduate
Requester Letter Number (निवेदक पत्र संख्या) :	Details not provided	Letter Date :	Details not provided
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	Citizenship Status (नागरिकता) :	Indian
Amount Paid (राशि का भुगतान) :	0 (Received by Ministry of Information & Broadcasting) (original recipient)	Mode of Payment (भुगतान का प्रकार) :	Payment Gateway

2/3

S. K. (A. D. / 10)

M. Hemant

Sh. Mengi  
Kishan

(5)

**Request Pertains to** S.Bhomick US(AD.IC)  
**(अनुरोध निम्नलिखित संबंधित है) :**

**Information Sought**  
**(जानकारी मांगी):**

The information mentioned in the file is require in the same format.  
If it is not related to your ministry please forward to the concern ministry or the department.

**Original RTI Text**  
**(मूल आरटीआई पाठ):**

The information mentioned in the file is require in the same format.  
If it is not related to your ministry please forward to the concern ministry or the department.

Print Save Close

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Dept( Central)	Total Post	SC&ST		OBC	
		Due	Given	Due	Given
President's office	-	-	-	-	-
Vice-Presidents's Office	-	-	-	-	-
Prime Minister's Office	-	-	-	-	-
Cabinet Secretariat	-	-	-	-	-
Education Dept.	-	-	-	-	-
Defense Dept	-	-	-	-	-
Social Welfare	-	-	-	-	-
Finance Dept	-	-	-	-	-
Home Dept.	-	-	-	-	-
Labour Dept	-	-	-	-	-
Petrochemical Dept	-	-	-	-	-
SC/ST Commission	-	-	-	-	-
Space Dept	-	-	-	-	-
Governors	-	-	-	-	-
Vice Chancellors	-	-	-	-	-
Chief Secretary Office	-	-	-	-	-
High Court Judge	-	-	-	-	-
Supreme Court judges	-	-	-	-	-
IAS	-	-	-	-	-

(3)

## RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) : DOREV/R/2018/80325/2 Date of Receipt (प्राप्ति की तारीख) : 19/03/2018

Transferred From (से स्थानांतरित): Department of Revenue on 20/03/2018 With Reference Number : DOREV/R/2018/80325

Remarks (टिप्पणी) : matter pertains to your department.

Type of Receipt (रसीद का प्रकार) : Electronically Transferred from Other Public Authority Language of Request (अनुरोध की भाषा) : English

Name (नाम) : HEMLATA BHADKE Gender (लिंग) : Female

Address (पता) : TYPE- C 7/5 , 3&4, TAPP, ANUVIKAS TOWNSHIP, , NPCIL TARAPUR, DIST- PALGHAR, Pin:401504

State (राज्य) : Maharashtra Country (देश) : India

Phone Number (फोन नंबर) : Details not provided Mobile Number (मोबाईल नंबर) : +91-9631081459

Email-ID (ईमेल-आईडी) : shishirbhadke@gmail.com

Status (स्थिति)(Rural/Urban) : Rural Education Status : Graduate

Requester Letter Number (निवेदक पत्र संख्या) : Details not provided Letter Date : Details not provided

Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) : No Citizenship Status (नागरिकता) : Indian

Amount Paid (राशि का भुगतान) : 0 (Received by Ministry of Information & Broadcasting) (original recipient) Mode of Payment (भुगतान का प्रकार) : Payment Gateway

Request Pertains to (अनुरोध निम्नलिखित संबंधित है) : S.Bhomick US(AD.IC)

Information Sought (जानकारी मांगी): The information mentioned in the file is require in the same format. If it is not related to your ministry please forward to the concern ministry or the department.

Original RTI Text (मूल): The information mentioned in the file is require in the same format. If it is not related to your ministry please forward to the concern

21/3  
50/AD/IC  
ms. Hemant sh. Kishan sh. Narsingh  
23/3



आरटीआई पाठ): ministry or the department.

Print Save Close



Dept( Central )	Total Post	SC&ST		OBC	
		Due	Given	Due	Given
President's office	-	-	-	-	-
Vice-Presidents's Office	-	-	-	-	-
Prime Minister's Office	-	-	-	-	-
Cabinet Secretariat	-	-	-	-	-
Education Dept.	-	-	-	-	-
Defense Dept	-	-	-	-	-
Social Welfare	-	-	-	-	-
Finance Dept	-	-	-	-	-
Home Dept.	-	-	-	-	-
Labour Dept	-	-	-	-	-
Petrochemical Dept	-	-	-	-	-
SC/ST Commission	-	-	-	-	-
Space Dept	-	-	-	-	-
Governors	-	-	-	-	-
Vice Chancellors	-	-	-	-	-
Chief Secretary Office	-	-	-	-	-
High Court Judge	-	-	-	-	-
Supreme Court judges	-	-	-	-	-
IAS	-	-	-	-	-